

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1204
ANSWERED ON- 08/12/2021

NATIONAL HIGHWAYS PROJECTS IN TAMIL NADU

1204. **SHRI P. WILSON:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Ministry has decided on the letter by Chief Minister of Tamil Nadu to declare eight State roads in Tamil Nadu as National Highways and entrust the development work with the State Government with requisite funding;
- (b) the status of Bengaluru-Chennai Highway Project and Maduravoyal to Chennai Port elevated corridor project;
- (c) the road projects pending in Tamil Nadu and whether any new projects have been undertaken in Tamil Nadu;
- (d) the steps taken to give up toll system all over the country, especially in Tamil Nadu; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) This Ministry keeps on receiving proposals/requests from various State Governments/Union Territories (UTs), etc., including the Government of Tamil Nadu for conversion of State Highways (SHs) into National Highways (NHs). The Ministry considers declaration of State Roads into new National Highways from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

(b) Bengaluru-Chennai Green Highway Project has already been awarded in ten individual packages. Elevated Road project connecting Chennai Port and Maduravoyal is included under Bharatmala Pariyojana and is in pre-construction stage.

(c) No NH Project is pending in Tamil Nadu. Projects in a length of 2056 Km costing Rs. 41697 Cr are under implementation and new projects in a length of about 683 km costing Rs. 9993 Crore are undertaken for sanction/award.

(d)&(e) Toll system is implemented in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008. As per said Fee Rules, in case of Public Private Partnership (PPP) projects, after completion of the concession period, the user fee is to be collected by Central Government at reduced rates of 40%. In case of public funded projects, the user fee rates are to be reduced to 40% after recovery of capital cost of the project.
